



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/09/2019

T.A./260/4/2018

A K PATI & OTHERS

-V/S-

DOORDARSHAN

ITEM NO: 10

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.A.Pradhan

Notes of The Registry	Order of The Tribunal
	None appears for the applicant. On the previous date i.e. 30.7.2019 no one appeared on behalf of the applicant. The order dated 30.7.2019 has been sent to the applicant by Registered Post by the Registry on 13.8.2019 as per the note of the Registry.
	Learned counsels for the respondents are present.
	In view of the above the TA is dismissed in default for non-prosecution on the part of the applicant. There will be no order as to costs.
	Copy of this order be sent to the applicant by the Registry by post and also be handed over to the learned counsel for the

respondents.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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